## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/400/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. USHA

NAME OF THE RESPONDENT(S)

: S&S INDUSTRIES & ENTERPRISES LTD

**UNDER SECTION** 

**PETITION NUMBER** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. The Registry is directed to send notice to both the parties. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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